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Title: Made references to the passing away of Shri M.Nageshwararao, a member of Fifth to seventh Lok Sabha on 13 January, 1998 and Shri V.K. Ramaswamy, a member of Third Lok Sabha on 25 January, 1998.

The Lok Sabha met at one minute past Eleven of the Clock

(MR. SPEAKER IN THE CHAIR)

MR. SPEAKER : Hon. Members, I have to inform the House about the sad demise of Sarvashri M. Nageshwararao and V.K. Ramaswamy.

Shri M. Nageshwararao was a Member of the Fifth to Seventh Lok Sabhas representing the Machilipatnam and Tenali Parliamentary Constituencies of Andhra Pradesh during 1971-77 and 1977-84 respectively.

Earlier, he was a Member of the Legislative Assembly of the erstwhile Madras State during 1946-52 and Andhra Pradesh Legislative Assembly during 1954-62.

An agriculturist by profession, Shri Nageshwararao actively participated in the freedom movement. In 1930, he left studies and participated in the Salt Satyagraha Movement under the leadership of Mahatma Gandhi.

An able parliamentarian, he took active part in the proceedings of the House and its Committees and made notable contribution thereto. He was a Member of the Estimates Committee during 1974-75.

Shri M. Nageshwararao passed away on 13th January, 1998, at Guntur, Andhra Pradesh at the age of 88 years.

Shri V.K. Ramaswamy was a Member of the Third Lok Sabha representing Namakkal Parliamentary Constituency of the erstwhile Madras State during 1962-67.

An active social and political worker, Shri Ramaswamy worked hard for the upliftment of the down-trodden and made significant contribution in various social activities relating to his constituency. He was the founder member of Kasthurba Girls Hostel, Namakkal, Tamil Nadu.

An agriculturist by profession, Shri Ramaswamy worked hard for improving the lot of landless farmers.

Shri V.K. Ramaswamy passed away on 25th January, 1998 at Namakkal, Tamil Nadu at the age of 73 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

11.03 hrs.

(The Members then stood in silence for a short while.)
